

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/478/2017

HYDERABAD, this the 10th day of January, 2020

Hon'ble Mr. B.V. Sudhakar, Admn. Member



G. Venkatesh,
S/o. Late G. Ramana,
Aged about 30 years, Occ: Unemployee,
R/o.D.No.1-1995 A, Vengama Naidu Colony,
Pamidi, Ananthapur District.

... **Applicant**

(By advocate: Mr. B. Pavan Kumar
for Mr. T.S.N. Sudhakar)

Vs.

1. Union of India
The South Central Railway rep. by its
General Manager,
Rail Nilayam, Secunderabad.
2. The Senior Deputy General Manager (Vigilance),
South Central Railways, 3rd Floor,
Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager,
South Central Railway,
Guntakal Division,
Guntakal, Anantapur District, A.P.
4. The Senior Divisional Personnel Manager,
South Central Railways,
Guntakal Division, Guntakal,
Anantapur District, A.P.
5. G. Appala Konda, S/o. Late G. Ramana,
Aged about 41 years, Occ: Agriculture,
R/o. Janakayyapet Village, Gullapadu Post,
Nakkepalli Mandal, Visakhapatnam District.

... **Respondents**

(By advocate: : Mr. M. Brahma Reddy,
SC for Railways
Mr. V.V.N. Narayana Rao (for R-5))



ORDER (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member

Sri B. Pavan Kumar representing Sri T.S.N. Sudhakar, learned counsel for the applicant seeks permission to withdraw the O.A. for personal reasons. Hence, the O.A. is dismissed as withdrawn with liberty to the applicant to file a fresh O.A., if he has any grievance in future. No order as to costs.

***(B.V. SUDHAKAR)
ADMN. MEMBER***

/pv/